

HIGH COURT OF DELHI: NEW DELHI

No. 6354/I-G-4/Genl.-I/DHC
Dated: 07.09.2022

CORRIGENDUM

In partial modification of this Court's Notification No. 6312/I-G-4/Genl.-I/DHC dated 07.09.2022, the time of closure of this Court as well as Patiala House Court on account of special traffic arrangement in connection with the inaugural function of Central Vista at C-Hexagon on 08.09.2022, be read as "from 03:00 PM onwards" instead of "from 04:00 PM onwards", for all purposes.

BY ORDER

**Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL**

Endst No. 6355-6391/I-G-4/Genl.-I/DHC

Dated 07.09.2022

Copy forwarded for information and necessary action to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North West), Rohini Courts, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal District & Sessions Judge (Rouse Avenue), Rouse Avenue Courts Complex, New Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi.
20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.

26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND
28. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
29. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
30. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
31. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
32. Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
33. JR-cum-PA to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
34. Joint Director (IT) for uploading the order on the intranet and website of this Court.
35. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, ND.
36. All AO(J)s, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
37. Notice Board


 (RAVINDER KUMAR PAHUJA)
 JOINT REGISTRAR (GENL. ADMN-I)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

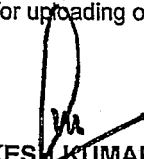
No. 20777-I-20947-I Holidays/Gaz/2022

Dated 08 SEP 2022

Sub:- Corrigendum No.6354/I-G-4/Genl.-I/DHC Dated 07.09.2022.

Copy forwarded for information & necessary action to :

1. All the Officers of DHJS & DJS of Central District, Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J)/Branch In-charges, all Branches, Central District, THC, Delhi.
3. The PRO/ APRO, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
5. The Reader/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) Tis Hazari Courts, Delhi for uploading on LAYERS.


 (MUKESH KUMAR GUPTA)
 Addl. District Judge (Central)
 Officer In-charge, Judicial Branch Central
 For Principal District & Sessions Judge (HQs)

08 SEP 2022